

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-507**  
Appeal No.-177/252/ND/2022

**IN THE MATTER OF:**

M/s. Leads House and Infrastructure Pvt. Ltd.  
**Vs.**  
ROC

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 07.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Keshav Mann, Mr. Adarsh Kr. Gupta, Advs. for R 2  
For the IT Deptt. : Mr. Parth Semwal, Mr. Abhishek Maratha, St.  
Counsels  
For the RoC : Ms. Shankari Mishra, Adv.

**ORDER**

Ld. Counsel on behalf of the Appellant is present and submitted that they have filed the proof of service, however, the same is not reflected on the e-portal of the Tribunal. Ld. Counsel on behalf of the RoC is present. Ld. Counsel on behalf of the Respondent No. 2 is present and sought time to seek instructions from their client. List the matter on **20.03.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**